

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †906
ANSWERED ON 07.02.2019

BACKWARD REGION GRANT FUND

†906. SHRIMATI RITI PATHAK:
SHRI RAMDAS C. TADAS:
SHRI DEVAJIBHAI G. FATEPARA:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):
SHRI JUGAL KISHORE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the name of the districts covered under Backward Region Grant Fund (BRGF) in Madhya Pradesh, Gujarat, Maharashtra and Jammu-Kashmir;

(b) the details of funds allocated and released to the Governments of these States under BRGF during each of the last three years and current year, State-wise;

(c) whether the Government proposes to revise/amend the guidelines for inclusion of backward region under BRGF particularly for Jammu and Kashmir;

(d) whether there is a provision for district-wise allocation of funds from BRGF and if so, the details thereof;

(e) whether district-wise scheme is also formulated for proper utilisation of these funds and if so, the details thereof;

(f) whether the local public representatives are included in the monitoring committee for monitoring of works undertaken under BRGF and if so, the details thereof; and

(g) the other measures taken for the monitoring and proper utilisation of funds under BRGF?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) The names of the districts which were covered under the of Backward Regions Grant Fund (BRGF) Programme (District component) in the States of Madhya Pradesh, Gujarat, Maharashtra and Jammu & Kashmir are at **Annexure**.

(b) Consequent upon the implementation of the recommendations of the Fourteenth Finance Commission, share of States in the net proceeds of the Union taxes has been significantly enhanced from 32% to 42% of the Centre's net tax receipts. This enhanced the availability of funds with the States allowing them greater autonomy for financing and designing the developmental schemes, especially for the backward regions. Hence, BRGF Programme has been delinked from the budgetary support of the Central Government since 2015-16. Accordingly, no fund under BRGF has been allocated/ released to any state including the States of Madhya Pradesh, Gujarat, Maharashtra and Jammu & Kashmir since 2015-16.

(c) As the BRGF Programme has been delinked from the budgetary support of the Central Government since 2015-16, there is no proposal to revise/amend the guidelines for inclusion of backward region under BRGF particularly for Jammu & Kashmir.

(d) to (g) Previously, under the BRGF Programme (District component), Ministry of Panchayati Raj (MoPR) released funds to the State Governments concerned for onward transfer to the identified backward districts. Audit of works through a Review Committee at District Level and Social Audit at the Panchayat levels was also provisioned. However, since BRGF programme was delinked from Budgetary support of the Central Government with effect from 2015-16, there have been no releases.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 906 answered on 07.02.2019

Districts covered under BRGF Programme in the States of Madhya Pradesh, Gujarat, Maharashtra and Jammu & Kashmir

State	Sl. No.	Name of the district
Madhya Pradesh	1	Alirajpur
	2	Anuppur
	3	Ashoknagar
	4	Balaghat
	5	Barwani
	6	Betul
	7	Burhanpur
	8	Chhattarpur
	9	Chhindwara
	10	Damoh
	11	Dhar
	12	Dindori
	13	Guna
	14	Jhabua
	15	Katni
	16	Khandwa
	17	Khargone
	18	Mandla
	19	Panna
	20	Rajgarh
	21	Rewa
	22	Satna
	23	Seoni
	24	Shahdol
	25	Sheopur

	26	Shivpuri
	27	Sidhi
	28	Singrauli
	29	Tikamgarh
	30	Umaria
Gujarat	1	Banas Khantha
	2	Dahod
	3	Dang
	4	Narmada
	5	Panchmahal
	6	Sabar Kantha
Maharashtra	1	Ahmednagar
	2	Amravati
	3	Aurangabad
	4	Bhandara
	5	Chandrapur
	6	Dhule
	7	Gadchiroli
	8	Gondia
	9	Hingoli
	10	Nanded
	11	Nandurbar
	12	Yavatmal
Jammu & Kashmir	1	Doda
	2	Kishtwar
	3	Kupwara
	4	Poonch
	5	Ramban
